

under section 58 of the Delhi Development Act, 1957. [Placed in the Library. See No. LT-944/98]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) First Annual Report and accounts of the Delhi metro Rail Corporation Limited, for the year 1995-96, together with the Auditors' Report on the Accounts. [Placed in the Library. See no. LT-1100/98]

(ii) Second Annual Report and Accounts of the Delhi Metro rail Corporation Limited, for the year 1996-97 together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in the Library. See No. LT-1101/98]

III. A copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Urban Affairs and Employment), and Housing and Urban Development Corporation Limited, for year 1998-99. [Placed in the Library. See No. LT-946/98]

(ii) Memorandum of Understanding between the Government of India (Ministry of Urban Affairs and Employment), and National Building Construction Corporation Limited, for the year 1998-99. [Placed in the Library. See No. LT-945/98]

Report & Accounts (1996-97) of National Institute of Rock Mechanics, Kolar (Karnataka), and related Papers

THE MINISTER OF STEEL & MINES (SHRI NAVEEN PATNAIK): Sir, I lay on the table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the National Institute of Rock Mechanics, Kolar (Karnataka), for the year 1996-97, together with the Auditor's Report on the Accounts.

(ii) Review by government on the working of the above Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in the Library. See No. LT-955/98]

I. Report and Accounts (1996-97) of Artificial Limbs Manufacturing Corporation of India, Kanpur & Related Papers.

II. Report (1991-92) on the scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 & related papers.

III. Report (1992-93) of the Commissioner for linguistic minorities in India & related papers.

IV. Report & Accounts (1996-97) of National Institute for the orthopedically Handicapped, Calcutta & related papers.

V. Report & accounts (1996-97) of the Institute for Physically Handicapped, New Delhi & related Papers.

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार) महोदय । मैं सभा पटल पर निम्नलिखित पत्र रखता हूँ :- कम्पनी अधिनियम, 1956 की धारा 619 क की उप-धारा (1)